

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2669  
ANSWERED ON:13.03.2013  
ADMISSION IN NURSERY CLASSES  
Ahmed Shri Sultan

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware that the admission in nursery in Metropolitan cities particularly in Delhi is a great concern of the parents ;
- (b) if so, the details thereof;
- (c) the measures taken by the Government to ensure the nursery admission to all the children;
- (d) whether there is any proposal to include Nursery Admission under RTE Act from the coming session;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a) to (c): Section 12(1)(c) of the RTE Act provides that unaided schools and specified category schools shall admit to the extent of atleast 25% of the strength in Class I (or pre-primary class, as the case may be), those children belonging to weaker sections and disadvantaged groups, and provide them free education, till the completion of Elementary Education.
- (d): No, Madam.
- (e): Question does not arise.
- (f): Nursery admissions are presently under the ambit of State Governments.